

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1704
ANSWERED ON:19.11.2010
UNDERGROUND POWER CABLES
Mithlesh Shri

Will the Minister of POWER be pleased to state:

(a) whether the Union Government proposes to provide financial assistance to the State Governments for laying underground electric cables for power transmission and distribution; and

(b) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a) & (b) : Yes, Madam. The Government of India launched the Re-structured Accelerated Power Development & Reforms Programme (R-APDRP) as a Central Sector Scheme on 31.07.2008 for improvement in the Distribution Sector. Under Part-B of the scheme, there is provision for providing financial assistance for taking up under ground cabling works in the distribution area.

Up to 25% (90% for special category states) of the project cost as loan is being provided by the Government of India and balance is to be arranged by Financial Institutions/own resources. Up to 50% (90% for special category states) of scheme cost will be converted in to grant for achieving AT&C loss level at 15% for five years.